

ORISSA HIGH COURT**FILING REPORT AS ON :04/06/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0003802/2020	PAPU @ PRASANTA PRADHAN VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JAGATSINGPUR /311 /2017 () //
2	BLAPL/0003803/2020	JAYRAM MOHANTA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /70 /2020 () //
3	BLAPL/0003804/2020	KESHAB CHANDRA MOHANTA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	KARANJIA /70 /2020 () //
4	BLAPL/0003805/2020	DOLAMANI JAYPURIA VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	KULABIRA /19 /2020 () //
5	BLAPL/0003806/2020	PRATAP SINGH VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	barpalli /192 /2019 () //
6	BLAPL/0003807/2020	MITHUN NAIK VS STATE OF ODISHA	P.R.SINGH VS	TUMUSINGA /62 /2020 () //
7	BLAPL/0003808/2020	JITENDRA KUMAR PRADHAN @ JITU VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	NAYAPALLI P.S. /136 /2020 () //
8	BLAPL/0003809/2020	PRAMOD KUMAR DEHURY VS STATE OF ODISHA(VIG.)	ASWINI DAS VS	BHUBANESWAR VIGILANCE /12 /2020 () //
9	BLAPL/0003810/2020	BULU KUMAR PRADHAN VS STATE OF ODISHA	NIRANJAN LENKA VS	HINJILI (ASKA) /91 /2020 () //
10	BLAPL/0003811/2020	KENDRA @ JOGESWAR MOHANTA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /216 /2019 () //
11	BLAPL/0003812/2020	SIMANCHAL PATRO @ A.SIMANCHAL PATRONIRANJAN LENKA VS STATE OF ODISHA	VS VS	HINJILI (ASKA) /91 /2020 () //

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12	BLAPL/0003813/2020	BANABASA @ BANAMALI SWAIN VS STATE OF ODISHA	NIRANJAN LENKA VS	HINJILI (ASKA) /91 /2020 () //
13	BLAPL/0003814/2020	SANATAN BEHERA VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
14	BLAPL/0003815/2020	LAMBU ALLIAS NARAYAN TARINI VS STATE OF ODISHA	N.N.MOHAPATRA VS	ASKA /231 /2017 () //
15	BLAPL/0003816/2020	DIPTESH KUMAR JENA @ DIPESH KUMAR JENA VS STATE OF ODISHA	JUDIT RANJAN JENA VS	SAHADEV KHUNTA /200 /2018 () //
16	BLAPL/0003817/2020	RAKESH DIGAL VS STATE OF ODISHA	S.K.BHANJADEO VS	PHULBANI TOWN /194 /2018 () //
17	BLAPL/0003818/2020	BIBEK KATHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /40 /2019 () //
18	BLAPL/0003819/2020	MANGULI @ RAJESH DALEI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALICHANDRAPUR /211 /2019 () //
19	BLAPL/0003820/2020	PAPU @ BISWARANJAN SAMANTASINGHAR VS STATE OF ODISHA	SAILABALA JENA VS	BEGUNIA P.S. /65 /2019 () //
20	BLAPL/0003821/2020	KALIA SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /56 /2020 () //
21	BLAPL/0003822/2020	DEEPAK BHOI VS STATE OF ODISHA	BIBHUTI BHUSAN PANDA VS	CHANDAKA P.S. /250 /2019 () //
22	BLAPL/0003823/2020	SANA MADHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KALIMELA /18 /2016 () //
23	BLAPL/0003824/2020	MUKA MADKAMI	JUGALA KISHORE PANDA	M.V.79 /60 /2019

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0003825/2020	DILLIP KUMAR MAHABHOI	MANAS CHAND	BAGHAMARI /51 /2020
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0003826/2020	SUNIL NAHAK @ MALLA	TAPAS KU ACHARYA	KHALLIKOTE /356 /2019
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0003827/2020	SIBA @ SIBARAM DAS	TAPAS KUMAR ACHARYA	KHALLIKOTE /356 /2019
		VS	VS	()
		STATE OF ODISHA		//
27	CMP/0000378/2020	SK.SALLAUDDIN	PRASANNA KUMAR RATH 1	//
		VS	VS	()
		SK.SAFAYAT ALLI		//
28	CMP/0000379/2020	TUNILATA NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	()
		BIJAYALAXMI BISWAL		//
29	CONTC/0001826/2020	SUJAN PATEL	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
30	CONTC/0001827/2020	SODAMINI PATEL	ADV	//
		VS	VS	()
		STATE OF ODISHA		//
31	CONTC/0001828/2020	DIBAKAR BISWAL	ADV	//
		VS	VS	()
		ANU GARG		//
32	CONTC/0001829/2020	MADHUSUDAN PARIDA	ADV	//
		VS	VS	()
		BIRANCHI NARAYAN MOHANTY		//
33	CONTC/0001830/2020	PITABAS PARIDA	ADV.	//
		VS	VS	()
		BHOLANATH SETHI		//
34	CONTC/0001831/2020	PRIYABRAT SATHUA	ADV.	//
		VS	VS	()

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35	CONTC/0001832/2020	RABINDRA KUMAR MOHAPATRA SIBARAM MISHRA VS	ADV VS	// // ()
36	CONTC/0001833/2020	SARAT KUMAR MOHANTY SAMARENDRA SRICHANDAN VS	ADV VS	// // ()
37	CONTC/0001834/2020	SATYABRATA CHHOTRAY JANARDAN ROY VS	ADV VS	// // ()
38	CONTC/0001835/2020	SECRETARY,PUBLIC GRIVANCE AND PENSION MANORANJAN MAHAPATRA VS	T.K.NAYAK VS	// // ()
39	CONTR/0000039/2020	RANJAN CHOPRA REGISTRAR (JUDICIAL), ORISSA HIGH COURT, VS	ADMTACK VS	// // /0 ()
40	CRLA/0000334/2020	STATE OF ORISSA RAJU CHOUDHURY VS	B.S.RAYGURU VS	// UDITNAGAR /37 /2020 ()
41	CRLA/0000335/2020	STATE OF ODISHA SUSHIL KUMAR DAS VS	BASANTA KUMAR DAS VS	// N.T.P.C. /73 /2020 ()
42	CRLLP/0000016/2020	STATE OF ODISHA STATE OF ODISHA VS	ADDL.GOV.T.ADV VS	// BHWANIPATNA SADAR /82 /2012 ()
43	CRLMC/0001068/2020	DUSHMANTA BAG BIJAN KUMAR SAHOO VS	AKSHYA KU.PANDEY VS	// HANDAPA /133 /2013 ()
44	CRLMC/0001069/2020	STATE OF ODISHA NIRMALA ROUT VS	MANORANJAN ACHARYA VS	// SARANAKUL /87 /2016 ()
45	CRLMC/0001070/2020	STATE OF ODISHA PURNA CHANDRA PANDA VS	RAJIB LOCHAN PATTNAIK VS	// // /0 ()
		T.T.K.PRESTIGE LTD.		//

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46	CRLMP/0000593/2020	DILLIP KUMAR SINGH VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	/ /0 0 //
47	CRLMP/0000594/2020	SUBHAKANTA NAYAK VS STATE OF ORISSA	SMRUTI RANJAN PATI VS	/ /0 0 //
48	CRLMP/0000595/2020	JAYANTI BHOI VS STATE O ORISSA	DIPTI RANJAN BHOKTA VS	/ /0 0 //
49	CRLMP/0000596/2020	AMBIKA PRASAD NAYAK VS SECRETARY, HOME DEPARTMENT, GOVT. OF ODISHA	SUBASH KUMAR ROURTRAY VS	/ /0 0 //
50	CRLMP/0000597/2020	MANTU NAYAK VS STATE OF ORISSA	R.N.MOHANTY VS	/ /0 0 //
51	CRLREV/0000289/2020	RISHI @ RAIMOHAN SAHOO @ RISHI @ RAIMOHAN SAHOO VS STATE OF ODISHA	SUBHAKANTA DWIBEDI VS	KANIHA /273 /2019 0 //
52	FAO/0000541/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS SAMIR MUDULI	REASANTO KUMAR MAHALI VS	/ / 0 //
53	FAO/0000542/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS LAXMIDHAR DAS	REASANTO KUMAR MAHALI VS	/ / 0 //
54	FAO/0000543/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION VS BASANTIBALA DAS	REASANTO KUMAR MAHALI VS	/ / 0 //
55	GUAP/0000002/2020	SK. MATLUB ALLI VS COLLECTOR, CUTTACK	K.M.H.NIAMATI VS	/ / 0 //
56	MACA/0000410/2020	DIVISIONAL MANAVGER, NEW INDIA ASSURANCE CO. LTD. VS JYOTI RANJAN BEHERA	ANIL K. COCHHRA VS	/ / 0 //
57	MACA/0000411/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	MAHITOSH SINHA	/ /

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		VS	VS	0
58	MACA/0000412/2020	CHANDRAKANTA NAYAK MANAGER LEGAL,M/S. NEW INDIA ASSURANCE	P.K.PANDA	//
		VS	VS	0
59	SAO/0000006/2020	CHINU DAS BHAGABAN BARIK	AMIT PRASAD BOSE	//
		VS	VS	0
60	STREV/0000014/2020	JAGANNATH BEHERA STATE OF ODISHA	M.S RAMAN, ADDL STANDING COUNSEL(COMMERCIAL TAXES)	//
		VS	VS	0
61	WA/0000308/2020	M/S. OM INDUSTRIES STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
62	WA/0000309/2020	JATIA PRADHAN STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
63	WA/0000310/2020	TARINISEN TRIPATHY STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
64	WA/0000311/2020	KASHINATH BEJ STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
65	WA/0000312/2020	KAILASH CHANDRA LENKA STATE OF ODISHA	SR.STANDING COUNSEL (S AND ME)	//
		VS	VS	0
66	WP(C)/0013624/2020	DAYANIDHI SAHOO SIMANCHALA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
67	WP(C)/0013625/2020	STATE OF ODISHA SIMANCHALA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0
68	WP(C)/0013626/2020	STATE OF ODISHA SIMANCHALA SAHU	PRAFULLA KUMAR RATH	//
		VS	VS	0

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69	WP(C)/0013627/2020	STATE OF ODISHA BANSHIDHAR DASH VS	BANABIHARI RAY VS	// // 0
70	WP(C)/0013628/2020	STATE OF ORISSA BANSHIDHAR DASH VS	BANABIHARI RAY VS	// // 0
71	WP(C)/0013629/2020	STATE OF ORISSA PRASANTI MISHRA VS	HARIHAR PANIGRAHI VS	// // 0
72	WP(C)/0013630/2020	STATE OF ODISHA PRAJNYA BHUSAN PATTNAIK VS	SURYA NARAYAN PATNAIK VS	// // 0
73	WP(C)/0013631/2020	STATE OF ODISHA GOPABANDHU PARIDA VS	SURYA NARAYAN PATNAIK VS	// // 0
74	WP(C)/0013632/2020	STATE OF ODISHA PROF.SUKDEV NAYAK VS	ALOK KUMAR MOHAPATRA VS	// // 0
75	WP(C)/0013633/2020	UNION OF INDIA DR.SUJIT KUMAR DALEI VS	RAMDAS ACHARY VS	// // 0
76	WP(C)/0013634/2020	STATE OF ODISHA(VIG.) NANDITA DASH VS	PRASANTA KUMAR MOHANTY VS	// // 0
77	WP(C)/0013635/2020	STATE OF ODISHA DR.CHITTARANJAN DAS VS	PRASANTA KUMAR MOHANTA VS	// // 0
78	WP(C)/0013636/2020	STATE OF ODISHA RANI DAS @ DIBYA VS	SIDDHARTH PRASAD MISHRA VS	// // 0
79	WP(C)/0013637/2020	STATE OF ODISHA PITABASH MALIK VS REGISTRAR,COOPERATIVE SOCITIES	BAIDHAR SAHOO VS	// // 0 //

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80	WP(C)/0013638/2020	SAI SHRADHA CHARITABLE TRUST VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
81	WP(C)/0013639/2020	SARAT CHANDRA SENAPATI VS THE STATE OF ODISHA	RAGHUNATH DAS MOHAPATRA VS	// 0 //
82	WP(C)/0013640/2020	SAKUNTALA NAYAK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
83	WP(C)/0013641/2020	BIPULA KUMARI SARDAR VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
84	WP(C)/0013642/2020	M/S HARI MOTORS PVT.LTD VS THE SALES TAX OFFICER, BALASORE CIRCLE	BHABANI P.MOHANTY VS	// 0 //
85	WP(C)/0013643/2020	M/S KHIMJI AUTORIDES PVT.LTD. VS THE SALES TAX OFFICER, BBSR II CIRCLE	BHABANI P.MOHANTY VS	// 0 //
86	WP(C)/0013644/2020	M/S SUNNY MOTORS VS THE SALES TAX OFFICER, CUTTACK I CIRLE	BHABANI P.MOHANTY VS	// 0 //
87	WP(C)/0013645/2020	M/S UTKAL AUTOMOBILES PVT.LTD VS THE SALES TAX OFFICER, BBSR-III CIRCLE	BHABANI P.MOHANTY VS	// 0 //
88	WP(C)/0013646/2020	A.RAJA RAO SUBUDHI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
89	WP(C)/0013647/2020	PRADIP KUMAR MUDULI VS STATE OF ORISSA	P.R.SINGH VS	// 0 //
90	WP(C)/0013648/2020	DR.BIKASH DAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// 0 //
91	WP(C)/0013649/2020	SAROJ KUMAR OJHA	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ORISSA		//
92	WP(C)/0013650/2020	MINATI DHAL	DEBASISH SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
93	WP(C)/0013651/2020	PRABIR KUMAR PAL	MANAS RANJAN DHAL	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0013652/2020	SUBHENDRA NATH SWAIN	K.P.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0013653/2020	DIBYARANJAN DASH	H.N.MOHAPATRA	//
		VS	VS	0
		SECRETARY, ODISHA PUBLIC SERVICE COMMISSION, CTC		//
96	WP(C)/0013654/2020	SWADESH KUMAR SAHANI	SAMBIT SAMAL	//
		VS	VS	0
		THE SECRETARY, HEALTH AND FAMILY WELFARE DEPT.		//
97	WP(C)/0013655/2020	NIHAR RANJAN NAYAK	SAMBIT SAMAL	//
		VS	VS	0
		THE SECRETARY, HEALTH AND FAMILY WELFARE DEPT.		//
98	WP(C)/0013656/2020	PARTHA SARATHI SWAIN	SAMBIT SAMAL	//
		VS	VS	0
		THE SECRETARY, HEALTH AND FAMILY WELFARE DEPT		//
99	WP(C)/0013657/2020	SONALI PRIYADARSANI TRIPATHY	SAMBIT SAMAL	//
		VS	VS	0
		THE SECRETARY, HEALTH AND FAMILY WELFARE DEPT.		//
100	WP(C)/0013658/2020	SATYANARAYAN DASH	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0013659/2020	RAMAKANTA NAYAK		//
		VS	VS	0
		STATE OF ODISHA		//
102	WP(C)/0013660/2020	PURNA CHANDRA BARIK	SHASHI BHUSAN JENA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
103	WP(C)/0013661/2020	STATE OF ORISSA UMESH CHANDRA SAHOO VS	SHASHI BHUSAN JENA VS	// // ()
104	WP(C)/0013662/2020	STATE OF ORISSA IMANUAL NAYAK VS	SHASHI BHUSAN JENA VS	// // ()
105	WP(C)/0013663/2020	STATE OF ODISHA AJAY KUMAR BEHERA VS	PARTHA SARATHI DAS VS	// // ()
106	WP(C)/0013664/2020	SUB-COLLECTOR, CHAMPUA KSHETRA MOHAN SWAIN VS	SUBRAT MISHRA VS	// // ()
107	WP(C)/0013665/2020	STATE OF ODISHA DISTRICT HANDICRAFT WORKERS ASSOCIATION VS	SATAPATHY VS	// // ()
108	ABLAPL/0006218/2020	STATE OF ORISSA GUNIA @ SARAT CHANDRA DAS VS	DHANANJAYA NAYAK VS	// // GOBINDAPUR /47 /2020 ()
109	ABLAPL/0006219/2020	STATE OF ODISHA ASHOK SATAPATHY VS	ABHISEK KHANDAL VS	// // DHENKANAL SADAR /189 /2020 ()
110	ABLAPL/0006220/2020	STATE OF ODISHA JYOTI PRASAD RANASINGH @ JYOTI RANJAN VS	PRAKASH SINGH MAR DALAI VS	// // BEGUNIA P.S. /92 /2020 ()
111	ABLAPL/0006221/2020	STATE OF ODISHA SAYED AKHTAR VS	PURNA CHANDRA DAS VS	// // JAGATPUR /179 /2020 ()
112	ABLAPL/0006222/2020	STATE OF ODISHA DILESWAR SAHOO VS	PABITRA KUMAR NAYAK VS	// // PARJANG /108 /2020 ()
113	ABLAPL/0006223/2020	STATE OF ODISHA RUPESH KUMAR CHAUHAN @ RUPESH SINGH VS STATE OF ODISHA	B.SAHOO VS	// // // // AINTHAPALI /244 /2020 ()

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114	ABLAPL/0006224/2020	GOPAL BEHERA VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	// () //
115	ABLAPL/0006225/2020	LADU @ ANUBRATA PANDA VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALIKUDA /36 /2020 () //
116	ABLAPL/0006226/2020	RAJENDRA KUMAR ACHARYA VS STATE	SOMANATH SATAPATHY VS	GUNUPUR /94 /2020 () //
117	ABLAPL/0006227/2020	ASHOK MALIK VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	BHADRAK TOWN /87 /2020 () //
118	ABLAPL/0006228/2020	JADUMANI NAIK VS STATE OF ODISHA	P.R.SINGH VS	MOTANGA /113 /2020 () //
119	ABLAPL/0006229/2020	GANESH BEHERA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /145 /2020 () //
120	ABLAPL/0006230/2020	PRASANTA KUMAR PARIDA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	GOP /143 /2020 () //
121	ABLAPL/0006231/2020	PRATAP CHANDRA PARIDA VS STATE OF ODISHA	NIRMAL KUMAR DAS VS	BONAI /74 /2020 () //
122	ABLAPL/0006232/2020	SUMAN KUMAR ACHARYA VS STATE	SOMANATH SATAPATHY VS	GUNUPUR /94 /2020 () //
123	ABLAPL/0006233/2020	SABAR SETHY VS STATE OF ODISHA	KARUNAKAR GAYA VS	BALANGA /41 /2020 () //
124	ABLAPL/0006234/2020	SOUMYA RANJA SAMANTARAY VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	BANAPUR P.S. /178 /2020 () //
125	ABLAPL/0006235/2020	PAPUNI @ ARYA SHANKAR JENA	H.S.SATAPATHY	PANIKOILI /105 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0006236/2020	ARYA SHANKAR JENA @ PAPUNI	H.S.SATAPATHY	PANIKOILI /107 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0006237/2020	RAMA JANI	B.R.TRIPATHY	PAPADAHANDI /88 /2018
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0006238/2020	BIRAJA PRASAD PATI	S.ROUT	CUTTACK SADAR /158 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0006239/2020	RAMESH CH. PRADHAN	SASIM AJITAV PATTNAIK	NAYAGARH /79 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0006240/2020	RAJU GEDI	ASHOK KUMAR SAHOO	MAHAKALPARA /55 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0006241/2020	TARZAN @ TARJAN DIGAL	B.K.NAYAK	BALLIGUDA /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0006242/2020	RANJIT PEDAPELLI	DIPTI RANJAN BHOKTA	SEMILLIGUDA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0006243/2020	HIMANSHU BARIK	SURYAKANTA DWIBEDI	BARIPADA TOWN /323 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0006244/2020	ISWAR CHANDRA BEHERA	JAGANNATH KAMILA	NILGIRI /137 /2020
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0006245/2020	BHASKAR MALIK	JAGANNATH KAMILA	NILGIRI /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0006246/2020	PUSPALATA BARIK	P.K.BEHERA	Tantiapal Marine /29 /2020
		VS	VS	()

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137	ABLAPL/0006247/2020	STATE OF ODISHA PRASANTA PADHI VS	RAJENDRA NARAYAN ROUT VS	// BHANDARIPOKHARI /94 /2020 ()
138	ABLAPL/0006248/2020	STATE OF ODISHA ANIL KUMAR SAHOO @ ANIL KUMAR SAHU VS	SOUMYA RANJAN DAS VS	// / /0 ()
139	ABLAPL/0006249/2020	STATE OF ODISHA GAJENDRA MAHALI VS	DEEPAK KUMAR SAHOO VS	// PATKURA /76 /2020 ()
140	ABLAPL/0006250/2020	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
141	ABLAPL/0006251/2020	STATE OF ODISHA PRASANT KUMAR SAMAL VS	DEEPAK KUMAR SAHOO VS	// KENDRAPARA /97 /2020 ()
142	ABLAPL/0006252/2020	STATE OF ODISHA SUSANTA BALIARSINGH VS	SAROJ KU DASH VS	// NIRAKARPUR /27 /2017 ()
143	ABLAPL/0006253/2020	STATE OF ODISHA BRAJA KISHORE SAMANTARAY @ BRAJA VS	B.K.SAHOO VS	// NAYAGARH /80 /2020 ()
144	ABLAPL/0006254/2020	STATE OF ODISHA PRAFULLA KUMAR DWIBEDI VS	SANGRAM KESHARI ROUT VS	// NISCHINTAKOILI /73 /2020 ()
145	ABLAPL/0006255/2020	STATE OF ODISHA KIRTIMAN PATTNAIK VS	S.K.BHANJADEO VS	// JANKIA P.S. /113 /2020 ()
146	ABLAPL/0006256/2020	STATE OF ODISHA ARU @ ARJUN SAMANTRAY VS	S.K.BHANJADEO VS	// KHURDA P.S. /115 /2020 ()
147	ABLAPL/0006257/2020	STATE OF ODISHA BOGU KHORA VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	// POTTANGI /44 /2020 () //

ORISSA HIGH COURT

FILING REPORT AS ON :04/06/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0006258/2020	SUDHIR KUMAR SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	TARASINGI /67 /2020 () //
149	ABLAPL/0006259/2020	DAYA @ DAYANIDHI DAS VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	CHANDIPUR /28 /2020 () //
150	ABLAPL/0006260/2020	NANDIA DAS VS STATE OF ODISHA	S.K.NAYAK-2 VS	BHADRAK RURAL /315 /2020 () //
151	ABLAPL/0006261/2020	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RAJKISHOR SWAIN VS	KAMAKHYANAGAR /127 /2017 () //
152	ABLAPL/0006262/2020	CHANDAN KUMAR SAHOO @ PINTU VS STATE OF ODISHA	PIYUSH KUMAR MISHRA VS	BHUBAN /14 /2020 () //
153	ABLAPL/0006263/2020	BHUTIA @ PURNACHANDRA BEHERA VS STATE OF ODISHA	JAGANNATH KAMILA VS	NILGIRI /137 /2020 () //
154	ABLAPL/0006264/2020	SATYARANJAN HARICHANDAN @ RAY VS STATE OF ODISHA	JAYADEBA BEHERA VS	AIRPORT /92 /2020 () //
155	ABLAPL/0006265/2020	NABA KISHORE BISWAL VS STATE OF ODISHA	A.PATTANAİK VS	JANKIA P.S. /18 /2020 () //
156	ABLAPL/0006266/2020	KISHORE NAIK @ KISHORE KUMAR PATEL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /371 /2020 () //
157	ABLAPL/0006267/2020	MINATI KHILAR VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /100 /2020 () //
158	ABLAPL/0006268/2020	NATABARA SWAIN VS STATE OF ODISHA	MANAS CHAND VS	TANGI /92 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :04/06/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2020 GUAP/2/2020	SK. MATLUB ALLI-MP	K.M.H.NIAMATI
2	11/2020 SAO/6/2020	BHAGABAN BARIK-MP	AMIT PRASAD BOSE
3	15/2020 CRLLP/16/2020	STATE OF ODISHA-MP	ADDL.GOV.T.ADV
4	34/2020 STREV/14/2020	STATE OF ODISHA-MP	M.S RAMAN, ADDL STANDING COUNSEL(COMMERCI
5	35/2020 STREV/14/2020	STATE OF ODISHA-MP	M.S RAMAN, ADDL STANDING COUNSEL(COMMERCI
6	36/2020 STREV/14/2020	STATE OF ODISHA-MP	M.S RAMAN, ADDL STANDING COUNSEL(COMMERCI
7	94/2020 CONTC/565/2019	B K D INFRASTRUCTURE PVT.LTD.-MP	MR.PRABODH CH. NAYAK
8	103/2020 CRLMP/594/2020	SUBHAKANTA NAYAK-MP	SMRUTI RANJAN PATI
9	358/2020 CRLREV/289/2020	RISHI @ RAIMOHAN SAHOO @ RISHI @ RAIMOHAN SAHOO	SURYAKANTA DWIBEDI
10	359/2020 CRLREV/876/2018	RAJESH MOHAPATRA@RAJESH KU.MOHAPATRA-MP	SURYAKANTA DWIBEDI
11	381/2020 CMP/378/2020	SK.SALLAUDDIN-MP	PRASANNA KUMAR RATH 1
12	382/2020 CMP/379/2020	TUNILATA NAYAK-MP	SAMIR KUMAR MISHRA
13	428/2020 FAO/524/2020	SANTOSH KUMAR MOHANTY-MP	DURGESH NARAYAN RATH
14	470/2020 BLAPL/7367/2019	BIPRA @ BIPRABAR MOHANTY-MP	BIJAY KUMAR MOHANTY
15	471/2020 BLAPL/2532/2020	ASIS KUMAR BISWAL @ MUNU-MP	P.C.MISHRA
16	472/2020 BLAPL/3815/2020	LAMBU ALLIAS NARAYAN TARINI-MP	N.N.MOHAPATRA
17	515/2020 ABLAPL/6177/2020	P.TULASAYA REDDY-MP	N.N.MOHAPATRO
18	572/2020 WA/308/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
19	573/2020 WA/308/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
20	574/2020 WA/308/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
21	575/2020 WA/308/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
22	576/2020 WA/309/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
23	577/2020 WA/309/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
24	578/2020 WA/309/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
25	579/2020 WA/309/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
26	580/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)

27	WA/310/2020 581/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
28	WA/310/2020 582/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
29	WA/310/2020 583/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
30	WA/310/2020 584/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
31	WA/311/2020 585/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
32	WA/311/2020 586/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
33	WA/311/2020 587/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
34	WA/312/2020 588/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
35	WA/312/2020 589/2020	STATE OF ODISHA-MP	SR.STANDING COUNSEL (S AND ME)
36	WA/312/2020 629/2020	PURNA CHANDRA PANDA-MP	RAJIB LOCHAN PATTNAIK
37	CRLMC/1070/2020 631/2020	DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO.LTD-MP	DEBIPRITOSH SINHA
38	MACA/411/2020 632/2020	THE MANAGER, T.P. CELL, M/S. NEW INDIA ASSURANCE	GOPAL CHANDRA SAMANTARAY
39	MACA/348/2020 681/2020	CHINNI TRINATH-MP	ASHOK DAS
40	CRLA/258/2020 682/2020	RAJU CHOUDHURY-MP	B.S.RAYGURU
41	CRLA/334/2020 683/2020	BABU BARIK-MP	M/S.JUGALA KISHORE PANDA
42	CRLA/319/2013 684/2020	SRIDHAR OJHA-MP	M/S.DEBASISH SAMANTRAY
43	CRLA/61/2017 6274/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
44	WP(C)/13624/2020 6275/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
45	WP(C)/13625/2020 6276/2020	SIMANCHALA SAHU-MP	PRAFULLA KUMAR RATH
46	WP(C)/13626/2020 6277/2020	PRATIMA PATI-MP	M/S.SATYAJIT MUKHERJEE
47	WP(C)/10918/2018 6278/2020	PROF.SUKDEV NAYAK-MP	ALOK KUMAR MOHAPATRA
48	WP(C)/13632/2020 6279/2020	PITABASH MALIK-MP	BAIDHAR SAHOO
49	WP(C)/13637/2020 6280/2020	BIPULA KUMARI SARDAR-MP	RAMA KRISHNA BISOI
50	WP(C)/13641/2020 6281/2020	LAXMIDHAR JENA-MP	M/S.SWAPNA KU.OJHA
51	WP(C)/23196/2015 6282/2020	M/S HARI MOTORS PVT.LTD-MP	BHABANI P.MOHANTY
52	WP(C)/13642/2020 6283/2020	KHAGESWAR BAULA-MP	M/S.SAMEER KUMAR DAS
53	WP(C)/12646/2019 6284/2020	M/S KHIMJI AUTORIDES PVT.LTD.-MP	BHABANI P.MOHANTY
54	WP(C)/13643/2020 6285/2020	M/S SUNNY MOTORS-MP	BHABANI P.MOHANTY
55	WP(C)/13644/2020 6286/2020	M/S UTKAL AUTOMOBILES PVT.LTD-MP	BHABANI P.MOHANTY
56	WP(C)/13645/2020 6287/2020	A.RAJA RAO SUBUDHI-MP	MOHENDRA KUMAR MOHAPATRO
57	WP(C)/13646/2020 6288/2020	DR.BIKASH DAS-MP	BIJAYA KUMAR RAGADA
	WP(C)/13648/2020		

58	6289/2020 WP(C)/13653/2020	DIBYARANJAN DASH-MP	H.N.MOHAPATRA
59	6290/2020 WP(C)/13654/2020	SWADESH KUMAR SAHANI-MP	SAMBIT SAMAL
60	6291/2020 WP(C)/13655/2020	NIHAR RANJAN NAYAK-MP	SAMBIT SAMAL
61	6292/2020 WP(C)/13656/2020	PARTHA SARATHI SWAIN-MP	SAMBIT SAMAL
62	6293/2020 WP(C)/13657/2020	SONALI PRIYADARSANI TRIPATHY-MP	SAMBIT SAMAL
63	6294/2020 WP(C)/8941/2020	TRANSASIA BI0 MEDICALS LTD.-MP	M/S.RAJJEET ROY
64	6295/2020 WP(C)/13659/2020	RAMAKANTA NAYAK-MP	
65	6296/2020 WP(C)/13663/2020	AJAY KUMAR BEHERA-MP	PARTHA SARATHI DAS
66	6297/2020 WP(C)/13664/2020	KSHETRA MOHAN SWAIN-MP	SUBRAT MISHRA
67	6298/2020 WP(C)/13665/2020	DISTRICT HANDICRAFT WORKERS ASSOCIATION-MP	A.SATPATHY
68	95/2020 CONTC/2187/2019	GADADHAR PATI-MP	
69	473/2020 BLAPL/35/2020	MOHAN ATAKA-MP	
70	512/2020 ABLAPL/3996/2020	DEEPAK PRADHAN-MP	
71	513/2020 ABLAPL/2987/2020	SANATAN MALLICK-MP	
72	514/2020 ABLAPL/3798/2020	GODABARI PRUSTY-MP	
73	516/2020 ABLAPL/3421/2020	BRUHASPATI BHUE-MP	